

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 223

(IB)-137(ND)2018

IA/2397/2020 IA/2396/2020 IA/2395/2020 IA/2335/2020
IA/1608/2019 IA/1438/2020, IA-2676/2021

IN THE MATTER OF:

M/s. Power2SME Pvt. Ltd.

... Applicant/Petitioner

Vs.

M/s. Uttam Strips Ltd.

... Respondent

Under Section: 8 & 9 of IBC, 2016

Order delivered on 17.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Ms. Rashmi, Advocate for applicant (Rambhawan and others) in IA No 1608/2019

ORDER

Renotify this case on 27.08.2021



(T.S. SINGH)
COURT OFFICER